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Minutes of Exim Facilitation Committee (EFC) Meeting No.4/08 held on 2nd August, 2007 for import of Hydrogenated Vegetable oils (Vanaspati), Bakery Shortening, Margarine for 2007-2008 under Indo-Sri Lanka Free Trade Agreement (FTA)

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An EFC Meeting was held on 2nd August, 2007 to consider applications of Indian importers for import of Vanaspati/Bakery Shortening /Margarine for second quarter of 2007-2008 (IInd meeting for Second quarter) under Indo-Sri Lanka Free Trade Agreement under Chairmanship of Dr. Shyam Agarwal, Additional Director General, Foreign Trade.

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2. Following officials attended the meeting.

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1. Shri.O.P. Hisaria, Joint DGFT
 2. Shri.Sunil Kumar, SO, M/o Agriculture

3.1 The Committee took into consideration the minutes of 1st meeting of the second quarter and observed that there was an inadvertent mistake at S.No.5 of Vanaspati (Health Foods Products (P) Ltd.). Thus, all cases of Vanaspati import for the firm M/s Health Foods Products (P) Ltd. were re-considered by the Committee. The permission letters were not issued in respect of these applicants, based on earlier meeting

3.2 After discussion the committee decided to allocate Indian importers vanaspati as per details given below:-

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Agenda for Exim Facilitation Committee Meeting to Consider application for issue of import licence for Import of Hydrogenated Vegetable Oils (Vanaspati), Bakery Shortening, Margarine for the year 2007-08
Vanaspati

Sl. No.	Name of the Exporter from Sri Lanka	Annual / Quarterly Quota (in MTs)	Quantity allotted in 1 st Quarter (iii)	Quantity issued in the last Meeting of 2 nd Quarter (iv)	Balance Quota for Second Quarter (v)	(vi)	(vii)
	(i)	(ii)					
	Name of Importers, File No. and Contact No.					Qty. appld.	Qty. Allocated

						For (in MTs)	(in MTs)
1		Accor Industries (P) Ltd.,	19106/4776.5	4775	4776	.50	NIL
2.		Adamjee Extractions Pvt. Ltd.,	20212/5053	5053	5053	NIL	NIL
3.		Bhaskar Global (P) Ltd.,	25646/6411.5	6411	6411	.50	NIL
4.		Continental Vanaspati P. Ltd.,	19522/4880.5	4740	1966.2	2914.3	
	I	Puneet & Company Pvt. Ltd., Delhi 01/53/8/221/AM08/P-28 CVPL/VG/PI/0090/2007 Date 14/6/2007				2913	2913
5.		Health Foods Products (P) Ltd.,	20233/5058.25	4183.44	00	5058.25	5056.4
	i	Purohit & Co., Nagpur 01/53/162/414/AMO8/P18 HEP/PC/C/07-08/02 Dated 28.5.2007				633.80	633.80
		(i)	(ii)	(iii)	(iv)	(v)	(vi)
	ii	Siddhi Vinayak Industries (P) Ltd., Delhi 01/53/8/154/AMO8/S-43 HFP/SV/C/07-08/03 Dated 28/5/2007				816.48	816.48
	iii	NCML Exim (P) Ltd., Delhi 01/53/8/164/AMO8/N-9 HFP/NCM/C/07-08/03				1134	1134
	iv	Om Kedia Overseas, Delhi 01/53/8/166/AMO8/O-18 HFP/Om/C/07-08/04				703.08	703.08
	V	Om Kedia Overseas, Delhi 01/53/8/166/AMO8/O-17 HFP/Om/C/07-08/06				249.48	249.48

	vi	Siddhi Vinayak Industries (P) Ltd., Delhi 01/53/8/165/AMO08/S-45 HFP/SV/C/07-08/04 Dated 28.5.2007					249.48	249.48
	vii	Adarsh Traders, Delhi 01/53/8/198/AMO8/A-37 HFP/AT/C/07-08/01 Dated 28.5.2007					771.12	771.12
		(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)
	viii	Kiran & Co., Cuttack 01/53/162/614/AMO8/K-11/ILS HFP/KC/07-08/02 28/5/2007					249.48	249.48
	ix	Siddhi Vinayak Industries Pvt. Ltd., Delhi No.01/53/8/242/AMO8/S- 61/ILS HFP/SV/C/07-08/05 Dated 10.6.2007					136.08	136.08
	x	Om Kadia Oversease, Delhi No.01/53/8/243/AMO8/O- 22/ILS HFP/OM/C/07-08/8 Dated 10.6.2007				Total	113.40 5056.4	113.40 5056.4
6.		Naratha Agro Industries (P) Ltd.,	26784/6696	6696	2232	4464		
	i	Vanick Oils & Fats P. Ltd., Mumbai. 01/53/8/216/AM08/V-14 NAIPL/VOF/HVO/003-2/2007					4464	4464
7.		Paras Industries (P) Ltd.,	20702/5175.5	5175.5	5175.5	NIL	NIL	NIL

8.		Pyramid Lanka (P) Ltd.,	26784/6696	6000	5196	1500		
	i	Bunge India P. Ltd., Dund 01/53/8/217/AM08/B-11 Contract No.23/2007 Dated 08/6/2007					1500	1500
9.		Rare Industries (P) Ltd.,	25652/6413	5100	6413	NIL	NIL	NIL
		(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)
10.		Royale Exports Ltd.,	18185/4546.25	4546	4546.25	NIL	NIL	NIL
11.		M.J. FOODS (P) Ltd. (Sri Chirag Lanka P. Ltd.)	23174/5793.5	2993.76	5783.4	10.10	NIL	NIL
12.		Sena Mills Refineries (P) Ltd.,	4000/1000	00	NIL	1000	NIL	NIL
		No application received.						
		Total =	250000/62500	55673.7	47552.35			13933.4

TOTAL FOR THE IInd QUARTER = 61485.75 MT

Bakery Shortening

Sl. No.	Name of the Exporter from Sri Lanka	Annual / Quarterly Quota (in MTs)	Quantity allotted in 1 st Quarter (in MTs)	Quantity issued in the last Meeting of 2 nd quarter	Balance Quota of Second Quarter		
	(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)
	Name of Importers, File No. and Contact No.					Qty. appld. For (in MTs)	Qty. Allocated (in MTs)
1.	Ceylon Specialty Fats (P) Ltd., **	9353/2338.25	1000	NIL	2338.25	NIL	NIL
2.	Cherubium (P) Ltd.,	12705/3176.25	3176	1058.75	2117.5		
	Vanick Oils & Fats P . Ltd., Mumbai 01/53/8/215/AM08/V-15 CPL/VOF/BS/003-2/2007 Dated 4.4.2007					2117.50	2117.50
3.	Data Foods (P) Ltd.,	13681/3420.25	2500	NIL	3420.25		
I	Vijay Solvex Ltd., Alwar 01/53/8/232/AM08/V-17					900	708

	DFPL/CONT/B&B/JULY-07/002 Date 01/6/2007						
ii	Vijay Solvex Ltd., Alwar 01/53/8/231/AM08/V-18 DFPL/CONT/B&BJULY-07/003 Date 13/7/2007					1150	903
iii	Raghuvar (I) Ltd., Jaipur 01/53/8/230/AM08/R-27					1150	903
	(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)
iv	Raghuvar (I) Ltd., Jaipur 01/53/8/238/AM08/R-28 DFPL/CONT/B&B/JULY-07/006 Date 16/7/2007					400	316.25
V	Vijay Solvex Ltd., Jaipur 01/53/8/239/AM08/V-19 DFPL/CONT/B&BJULY-07/003 Date 16/7/2007				Total	750 4350	590 3420.25
4.	Health Foods Products (P) Ltd.,	5939/1484.75	561.6	728.80	755.95		
I	Om Kedia Oversease, Delhi No.01/53/08/244/AMO8/O-16/ILS HFP/OM/C/07-08/06 Dated 28/5/2007					496.80	496.75
ii	Om Kedia Oversease, Delhi No.01/53/08/244/AMO8/O-21/ILS HFO/Om/C/07-08/09 Dated 10/6/2007					129.60	129.60
iii	Siddhi Vinayak Industries Pvt. Ltd., Delhi No.01/53/8/241/AMO8/S-60/ILS HFP/SV/C/07-08/06 Dated 10.6.2007				Total	129.60 756	129.60 755.95
5.	Palm Proteins (P) Ltd.,	14122/3530.5	3530.5	1517.90	2012.6		
I	Puneet & Company Pvt. Ltd., Delhi. 01/53/8/220/AM08/P-29 PPL/BS/0190/2007 Date 14/07/2007					2353	2012.6
	Total=	55800/13950	9768.1	3305.45	10644.55	9576.5	8306.3

**The quota has been reduced from 14353 MT to 9353 MT as per communication received from Government of SriLanka

TOTAL FOR THE 2nd QUARTER = 11611.75 MT

Margarine

Sl. No.	Name of the Exporter from Sri Lanka		Annual / Quarterly Quota (in MTs)	(Quantity allotted in 1 st Quarter (in MTs)	Quantity issued in the 1 st Meeting of 2 nd Quarter (iv)	Balance Quota of First Quarter (v)	(vi)	(vii)
	(i)		(ii)	(iii)				
		Name of Importers, File No. and Contact No.					Qty. appld. For (in MTs)	Qty. Allocated (in MTs)
1.		Ceylon Specialty (P) Ltd., ***	5750/1437.5	00	187.5	1250		
	i	Food Fats & Fertilizer Ltd., Chennai No.01/53/8/240/AMO8/F-9/ILS Dated 19.7.2007					500	500
2.		Naratha Agro Industries	750/187.5	187.5	62.5	125		
	i	Vanick Oil & Fats P. Ltd., Mumbai 1/53/8/214/AM08/V-13 NAIPL/VOF/MRG/002-2/2007 Date 4/4/2007					125	125
3.		Unilever Sri Lanka Ltd.,	200/50	00	NIL	50	NIL	NIL
	i	No application						
		Total=	6700/1675	425	250			625

*** Ministry of Export Development and International Trade, Department of Commerce, Sri Lanka has converted the quantity of bakery shortening and margarine in respect of M/s Ceylon Specialty (P) Ltd vide their letter No.COM/VAN/TRQ/08 dated the 26th July, 2007 :- Bakery Shortening from 14353 MT to 9353MT Margarine from 750 MYT to 5750 MT

TOTAL ALLOWED IN 2nd QUARTER = 875 MT